वित्त मंत्रालय में राज्य मंत्री (श्री प्रणव कुमार मखर्जी) : (क) जी, हां ।

(ख) सूचना एकत्र की जा रही है और सदन पटल पर रख दी जायगी ।

(ग) जी हां ।

(घ) कौल समिति की रिपोर्ट के अनुसार अनुमान है कि तस्कर-व्यापार का वित्त-पोषण करने के लिये प्रति वर्ष लगभग 160 करोड़ रु० से 170 करोड़ रु० तक की विदेशी मुद्रा का प्रयोग किया जाता है । विदेशी मुद्रा विनिमय विनियमन अधिनियम, 1947 को जनवरी, 1973 में एक नये अधिनियम द्वारा प्रतिस्थापित किया गया है और अन्य बातों के साथ साथ गम्भीर अपराधों और बार बार किये गये अपराधों के लिये सख्त सजा देने और इन अधिनियमों के कार्यान्वयन में पायी गई त्रुटियों को भी दूर करने के लिए सीमा शुल्क अधिनियम, 1972 को 1973 में संशोधित किया गया है । तस्कर-व्यापार विरोधी तंत्र को मजबूत बनाने के लिये भी कार्यवाही की गई है । तस्करों और विदेशी मुद्रा का अनधिकृत व्यापार करने वाले व्यक्तियों के निवारक की व्यवस्था करने के लिये आन्तरिक सुरक्षा अनुरक्षण अधिनियम में संशोधन किया गया है ।

Imports by Delhi and Bombay firms due to Innocuous Saving Clause

657 PROF MADHU DANDAVATE. Will the Minister of COMMERCE be pleased to state:

(a) whether due to lacuna to the Indo-French Agreement over merger of former French possessions with India under the innocuous saving clause, large imports are allowed by Bombay and Delhi firms;

(b) whether a C.B.I. enquiry is presently underway; and

(c) if so, the broad features of the enquiry and the findings of the C.B.I.?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) and (c) Do not arise

Reservation provided for S. C. and S. T. in the services of nationalised banks

658 SHRI K S. CHAVDA Will the Minister of FINANCE be pleased to state,

(a) to what extent the reservation provided for the Scheduled Castes/Scheduled Tribes in the services and posts of the nationalised banks has been filled; and

(b) the reasons for not filling the reserved quota for them fully?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) The percentages of Scheduled Castes and Scheduled Tribes recruited during 1971, 1972 and 1973 are given below:

	1971	1972	1973
Officers	0.46	1.70	5 28
Clerks	2.24	6.79	14 16
Subordinate Staff	9.10	15.18	32 32

(b) The banks have reported that they have not been able to fill the reserved quota on account of paucity of qualified candidates from these communities and the failure of these candidates in the recruitment tests inspite of relaxed standards

स्टेपल फाइबर का वितरण

659. डा० लक्ष्मीनारायण पांडेय : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को 'नैशनल एलाएस आफ यंग इन्टरपरीनयोर की ओर से स्टपल

फाइबर के वितरण के सबंध में कोई ज्ञापन प्राप्त हुआ है, और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

वाणिज्य मंत्रालय में उपमंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) और (ख) नेशनल एलाइंस आफ यंग एन्ट्रप्रिन्योर्स ने अपने ज्ञापन मे यह सुझाव दिया था कि स्टेपल रेशे के आबटन के मामले मे पूर्ण स्टपल रेशा कताई और उन सूती एकको के बीच कोई भेदभाव नही होना चाहिए जिन्होने वर्ष 1965–66 मे स्टेपल रेशे का प्रयोग शुरू कर दिया था सभी कताई एककों को स्टेपल रेशे का वास्तविक वितरण उनकी पिछली खपत के आधार पर किया जाता है जिसमें उनके पूर्णत स्टेपल रेशा कताई एकक अथवा सूती कताई एकक होने के आधार पर कोई भेदभाव नही रखा जाता। तथापि, पूर्णत स्टेपल रेशा कताई एककों द्वारा फाइल किए गए रिट-पिटीशनों पर मद्रास उच्च न्यायालय के निर्णय को देखते हुए यह विनिश्चय किया गया है कि उन एककों को उनके सामान्य आबटन के अतिरिक्त उनकी पिछली खपत का 10 प्रतिशत और दिया जाए।

Suggestion made by N.C.A.E.R., Regarding Relaxation of Credit Squeeze

660. SHRI D. P. JADEJA: Will the Minister of FINANCE be pleased to state:

(a) whether the National Council of Applied Economic Research has suggested a selective relaxation of the credit squeeze and recourse to more credits for increased imports to facilitate higher production and to bring down the pressure on prices; and

(b) if so, the reaction of Government to these proposals?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) The National Council of Applied Economic Research, in its "Mid-year Review of the Indian Economy, 1974-75" has suggested that, "If the credit squeeze is not to degenerate into a production squeeze, some cautious and selective liberalisation may be found necessary". The Council has also suggested recourse to more foreign credits, and increase in imports to help increase production and to bring down inflationary pressures.

(b) Government does not consider that relaxation in monetary restraint is advisable in the current inflationary situation. The credit policy for the 1974-75 busy season announced by the Reserve Bank on 29th October, 1974, however, provides selectively for the deployment of credit for augmenting the production and improving the distribution of essential commodities.

Within the constraints of the availability of foreign aid on reasonable terms and the debt servicing burden, recourse to more credits in the current year is already being resorted to. Foreign exchange resources have also been augmented by drawing on assistance from International Monetary Fund (including the Oil Facility) of the order of Rs 550 crores since February 1974. The increase in foreign credits is, however, likely to be more than offset by the increased cost of the imports of petroleum and food. The import policy for the current year provides for increase in imports for exports and production of industries which are basic to the national economy.

Appreciation in the value of rupee

661. SHRI TRIDIB CHAUDHURI: Will the Minister of FINANCE be pleased to state:

(a) whether any assessment has been made about the extent to which recent action against top smugglers and smuggling in this country has been reflected in the open market clandestine exchange rates of rupee or the rise in rupee value in such markets abroad especially in Singa-